## GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

# LOK SABHA UNSTARRED QUESTION NO. 526 (TO BE ANSWERED ON 06.02.2019)

## LTC FARE TICKET

#### 526. SHRI P. NAGARAJAN:

#### Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Union Government is aware of the fact that 'LTC fare' for flight tickets in Air India for all destinations/ sectors are normally threefold/fourfold higher than the ordinary tickets issued/ available in the Air India and other private airlines;
- (b) if so, the details thereof and the reasons for charging threefold/fourfold LTC fare;
- (c) whether steps will be taken to avail tickets in all airlines including private airlines to claim LTC for the entitled Government servants; and
- (d) if so, the details thereof and if not, the reasons therefor?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) & (b): Air India offers LTC fares in Economy class and in Business class under Reservation Booking Designator (RBD).

LTC fares for Domestic sectors are sector fares placed in the higher level of fare hierarchy and have the advantage of lower penalties for change and cancellation. When date change is effected in LTC fare ticket, the charges are NIL, whereas the same booking RBD without LTC entails higher charges.

As the lower fares get sold out early, the LTC fare is placed at the higher level so that substantial numbers of seats are available at any time. Consequently, the percentage of LTC passengers is high vis-a-vis total carriage and higher than other concessional fares.

(c) & (d): No Madam. However, the facility to avail tickets in all airlines including private airlines is allowed at present in case of LTC in lieu of Home Town/All India LTC travel to the North East Region, Jammu & Kashmir and Andaman & Nicobar, in relaxation of the Central Civil Services (Leave Travel Concession) Rules, 1988. All admissible facilities are open for Government employees.

Government employees are permitted and encouraged to book air tickets at the cheapest rate subject to the maximum fare limit of LTC-80.